

SLP(C)No. 16251 OF 2001

ITEM No.48

Court No.10

SECTION XII  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16251/2001

(From the judgement and order dated 06/07/2001 in CRP 1493/01  
of The HIGH COURT OF MADRAS)

S. JAYARAMAN

Petitioner (s)

VERSUS

K. THANGAPANDI NADAR & ORS.

Respondent (s)

(With prayer for interim relief & office report)

Date : 19/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s) Mr.S.Aravindh,Adv.  
Mr. Rakesh K. Sharma,Adv.

For Respondent (s) Mr. A.T.M. Sampath,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....J  
.SP2

The case is adjourned for four weeks to comply with  
the Office Report dated 14th August, 2002.

.SP1

[Naresh Kumar]  
Court Master

[ VP Tyagi ]  
Court Master